

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1076
ANSWERED ON:04.03.2013
EXPORT OF MARBLE
Singh Shri Vijay Bahadur

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the quantum of marble exported/imported during each of the last three years and the current year;
- (b) whether the Government has formulated any policy for the promotion of export of marble;
- (c) if so, the details thereof;
- (d) whether the Government proposes to give any exemption on the import of marble in the country; and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. D. PURANDESWARI)

(a) to (e) : As per the Foreign Trade Policy, Export of Marble is "Free". Rough marble blocks are classified under Chapter 25 of ITC(HS) Classification of Export and Import Items. Rough marble blocks are "Restricted" for import. Such import is allowed subject to conditions laid down in Notification No.12 dated 22.8.2012 including a floor price of US\$325 per MT. Marble slabs & tiles in finished form are classified under Chapter 68 of ITC(HS) Classification of Export and Import Items. Import of marble slabs & tiles in finished form is "Free", subject to floor price of US\$60 per square meter.

The quantum of export & import of marble during the last three years and current year (April – September) is as per table below:

(Quantity in MTs and Value in Rs. Crores)

Year	Export		Import	
	Quantity	Value	Quantity	Value
2009-10	1,88,650.679	138.72	3,54,783.630	561.36
2010-11	2,09,803.343	146.47	4,10,355.275	650.11
2011-12	2,09,082.672	171.51	5,04,875.567	849.38
2012-13 (upto September 2012)	1,09,345.613	115.40	2,48,496.710	467.12